

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 120**

**IA(IBC)/1579(CH)2024, IA(IBC)/1580(CH)2024**

**in**

**CP(IB) No.657/Chd/Pb/2019  
(Admitted)**

**IN THE MATTER OF:-**

Monika garg, Sole proprietor Aggarwal  
Enterprises

...Petitioner

Versus

Ahuja Cotspin Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016 and Rule 11 NCLT**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.09.2024.

24.07.2024  
Tanvi

Sd/-  
Court Officer